

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF BUNGE INDIA TRADING PRIVATE LIMITED

1	Name of Corporate Person	Bunge India Trading Private Limited
2	Date of Incorporation of Corporate Person	05/11/2015
3	Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Mumbai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51101MH2015FTC269884
5	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	C/601 & D/601, The Capital, C 70, G Block Bandra Kurla Complex, Bandra East Mumbai Mumbai City MH 400051 IN
6	Liquidation Commencement Date of Corporate Person	12/12/2019
7	Name, Address, Email Address, Contact Number and Registration Number of The Liquidator	Name: Arihant Nenawati Correspondence Address: B-202, Sharaton Classic, Dr. Charatsingh Colony, Andheri East, Mumbai, Maharashtra 400069. Registered Address: 513, mastermind-1, Royal Palm Estate, Aarey Colony, Goregaon, Mumbai, Maharashtra, 400065 Email Id – arihantn@gmail.com Contact Number - 9529243534 Registration Number: IBBI/IPA-001/IP-P00456/2017-18/10799
8	Last Date for Submission of Claims	11/01/2020

Notice is hereby given that M/s Bunge India Trading Private Limited has commenced Voluntary liquidation on December 12, 2019.

The stakeholders of Bunge India Trading Private Limited are hereby called upon to submit a proof of their claims, on or before January, 11, 2020, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic mean.

Submission of false or misleading proofs of claim shall attract penalties.



Arihant Nenawati



IBBI/IPA-001/IP-P00456/2017-18/10799

(Liquidator of Bunge India Trading Private Limited)

Date: 18/12/2019

Place: Mumbai